

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No.5754 OF 2004

(From the judgement and order dated 26/03/2004 in CRLRP No. 185/2004 of HIGH COURT OF DELHI AT N. DELHI)

M.C.D. Petitioner(s)

VERSUS

STATE OF DELHI & ANR. Respondent(s)

(With appln(s) for c/delay in refiling SLP and office report)

Date: 31/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s) Mr. Sanjeev Sen, Adv.
Mr. Diwanker Das, Adv.
Mr. Praveen Swarup, Adv.

For Respondent(s)
For R-2 Mr. Arun Kumar Beriwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

Office report states that Standing Counsel for respondent No.1-State has been served. Service is, thus, complete.

Counsel for the respondent seeks time for filing counter-affidavit.

Adjourned by four weeks.

(J.S. Rawat)
Court Master

(Kanwal Singh)
Court Master